

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30TH DAY OF APRIL, 2020 /10TH VAISAKHA, 1942

W.P. (C) .TMP No.244 OF 2020

PETITIONERS:

1. Santhamma K.C., W/o. Vijayakumar K.K., working as Anganwadi Helper, Anganwadi C. No. 7, YMCA Mathimala, Kaviyoor ICDS Office, Mallappally, Mallappally West P.O., Pin: 689585, residing at Kasthurikunnil, Kottoor P.O., Thiruvalla, Pathanamthitta District, Pin: 689 582, Mob: 9562192063
2. Anila V.C., W/o. P.P. Chothen, working as Anganwadi Helper, Anganwadi C. No. 9., Njalikandam, Kaviyoor P.O., Thiruvalla, Pathanamthitta, Pin: 689 582., residing at Vazhakalayil, Kaviyoor P.O., Thiruvalla, Pathanamthitta District, Pin: 689 582 Mob:9744639312
3. Suma P. Joseph, W/o. T.G. Sarojan, working as Anganwadi Helper, Anganwadi C. No. 34, Kumbhamala Kollooppara ICDS Mallappally, Pathanamthitta, Pin:689582 residing at Thullan Vayalil, Puthuseri P.O., Kollooppara, Pathanamthitta District, Pin: 689 594. Mob: 9526226956.
4. Nirmala W/o. Chandra Babu, working as Anganwadi Helper, Anganwadi C. No. 32, Thundiyamkulam, Thuruthikkadu P.O., Kollooppara ICDC Mallappally, Pathanamthitta, Pin: 689 597., residing at Neeravelil House, Thuruthikkadu P.O., Kollooppara, Pathanamthitta District, Pin: 689 597.Mob:9947376306.
5. Sindhu K.K. W/o. Vijayakumar N.P., working as Anganwadi Helper, Anganwadi C. No. 22, Ambattubhagam, ICDS Mallappally, Mallappally West P.O., Pin: 689582 residing at Kollam purambil, Thuruthikkadu P.O., Kollooppara, Pathanamthitta District, Pin: 689 597, Mob: 8606595866
6. Saramma Chacko, W/o. Thampy P.K., working as Anganwadi Helper, Anganwadi C. No. 45, Mullathadam, Anjilithanam ICDS Mallappally,

Mallappally West P.O., Pin: 689582 residing at Puthuparambil Anjilithanam P.O., Kaviyoor, Thiruvalla, Pathanamthitta District, Pin: 689 582. Mob: 9061856985

7. Fathima Ansary, W/o. Ansary, working as Anganwadi Helper, Anganwadi C No. 131, Nadackal P.O., Erattupetta., Pin: 686 124., residing at Panaparambil House, Nadackal P.O., Kottukappally, Kottayam District, Pin: 686 124.
8. Minimol K.H., W/o. K.K. Vijayakumar, working as Anganwadi Helper, Anganwadi C No. 17, Madappally P.O., Changanassery., Pin: 686 546., residing at Kottoor House, Madappally P.O., Changanassery, Kottayam District, Pin: 686 546.
9. Ajithamol K.R., W/o. Manoharan K.K., working as Anganwadi Helper, Anganwadi C No. 120, Thidanadu P.O., Kavukulam, Pin: 686 123., residing at Elangimattom House, Thidanadu P.O., Thidanadu, Kottayam District, Pin: 686 123.
10. Sunitha M., W/o. Anoop P.I., working as Anganwadi Helper, Anganwadi C No. 76, Poovathodu P.O., Poovathodu, Pin: 686 578., residing at Kallamkuzhiyil House, Poonjar P.O., Poonjar, Kottayam District, Pin: 686 582.
11. Mini M.N., W/o. K.V. Santhosh, working as Anganwadi Helper, Anganwadi C No. 62, Amparanirappel P.O., Amparanirappel, Vattolikkadavu Pin: 686 578., residing at Keeriyanicall House, Amparanirappel P.O., Amparanirappel, Kottayam District, Pin: 686 578.
12. Sindhu Mol C.T., W/o. Mohana Vinod, working as Anganwadi Helper, Anganwadi Center No. 119, ICDS Erattupetta, Chemmalamattom P.O., Karimbanoly, Pin: 686 508., residing at Keenathananickel House, Thidanadu P.O., Thidanadu, Kottayam District, Pin: 686 123., Mob: 9447808601.

13.Jalajamani M.P., W/o. Babu K.S., working as Anganwadi Helper, Anganwadi C. No. 81, ICDS Erattupetta, Poovathani, Plassanal P.O., Kottayam District, Pin: 686 579., residing at Kottarathil House, Plassanal P.O., Thalappulam, Kottayam District, Pin: 686 579.

BY ADV. SRI V. SAJITH KUMAR

**Respondents:-**

1. Union of India represented by the Secretary to Government of India, Ministry of Women and Child Development, Sasthri Bhavan, New Delhi 110001.
2. State of Kerala represented by its Secretary to the Government, Social Welfare Department, State Secretariat, Trivandrum-695001.
3. The Director of Social Welfare, Directorate of Social Welfare, Vikas Bhavan, Trivandrum-695004.

BY SRI.P.VIJAYAKUMAR, ASGI  
SRI.K.P.HARISH, GOVT.PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 30/04/2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

**BECHU KURIAN THOMAS, J.**

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**W.P.(C) TMP No.244 of 2020**  
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**Dated this the 30<sup>th</sup> day of April, 2020**

**ORDER**

Assistant Solicitor General of India takes notice on behalf of the first respondent. Government Pleader takes notice on behalf of respondents 2 and 3. The Government Pleader shall get instructions.

In the meantime, there shall be a stay of operation of Exts.P1 and P3 orders for a period of two months.

**BECHU KURIAN THOMAS  
JUDGE**

**APPENDIX**

**PETITIONERS ' EXHIBITS :**

**Exhibit P1**- A true copy of the Order G.O(M.S)N. 254/2018/S.J.D dated 30-04-2018 issued by the 2nd Respondent.

**Exhibit P2**:- A true copy of the judgment dated 7/3/2019 in WPC 20669 of 2018 by this Hon'ble High Court.

**Exhibit P3**:- A true copy of the G.O NO:S.J.D- B2/406/2019-S.J.D Dated 22.02.2020 by the 2nd respondent

**Exhibit P4**:- A true copy of the letter No. F.No.1-9/2006-CD.1 dated 06.10.2006 issued on behalf of the 1st Respondent.

**Exhibit P5**:- A true copy of the Government Order No. 110/06/SWD dated 01.03.2006 issued by the 2nd Respondent.

**Exhibit P6**:- A true copy of the Government Order No.42/2007/SWD dated 06.01.2007 issued on behalf of 2nd Respondent.

**Exhibit P7**:- A true copy of the GO (MS) No. 73/2010 dated 7.10.2010 issued by the 2nd Respondent.

**Exhibit P8**:- A true copy of the G.O(MS)No. 5/2012/SWD dated 30-01-2012.

**Exhibit P9**:- A true copy of the judgment in WP(C) 17234/2012 dated 16-10-12 by this Hon'ble High Court.

**Exhibit P10**:- A true copy of the representation dated 19-03-18 submitted by the 1st Petitioner to the 3rd Respondent.